

**SUPREME COURT OF INDIA****CORRIGENDUM**

F.No.16/CDSA/2022/2R

New Delhi,  
April 2, 2022**RE.: NOTICE DATED 29<sup>th</sup> MARCH, 2022 INVITING SUGGESTIONS/VIEWS OF STAKEHOLDERS IN THE PROPOSAL FOR CONFERMENT OF DESIGNATION OF SENIOR ADVOCATES**

Vide Notice F.No. 16/CDSA/2022/2 dated 29<sup>th</sup> March, 2022, suggestions/views, if any, of other stakeholders in the proposal for designation of Advocates-on-Record/Advocates who have applied for conferment of designation as Senior Advocates, have been invited for consideration by the Committee for Designation of Senior Advocates [CDSA] for purpose of scrutiny and assessment of the applications so received. A list of Advocates-on-Record/Advocates, who have applied for designation as Senior Advocates, has also been attached to the said notice. Corrigendum in the list of Advocates-on-Record/Advocates is hereby issued to the following effect:

Sl.No.	Page No.	Name of Advocate-on-Record / Advocate (S/Shri)	May be read as
33	3	Raj Kumar Kapoor, Advocate	Raj Kumar Kapoor (R.K. Kapoor), Advocate
34	3	Nishant Ramakantrao Katneshwar, Advocate-on-Record	Nishant Ramakantrao Katneshwarkar, Advocate-on-Record
84	4	Pradeep Kumar Jain, Advocate-on-Record	Pradeep Kumar Jain (P.K. Jain), Advocate-on-Record
115	5	Shiv Sagar Prasad Tiwari, Advocate	Shiv Sagar Prasad Tiwari, Advocate-on-Record
121	5	Adity Kumar Chaudhary, Advocate	Aditya Kumar Choudhary, Advocate
138	5	Soumitra Ghose Chaudhari, Advocate	Soumitra Ghose Chaudhuri, Advocate
159	6	Seshadri Sekhar Roy, Advocate	Seshadri Sekhar Ray, Advocate

Sl.No.	Page No.	Name of Advocate-on-Record / Advocate (S/Shri)	May be read as
172	6	Dr. K. B. Sounder Rajan, Advocate	Dr. K. B. Sounder Rajan, Advocate-on-Record
213	8	Sunil Kumar Jain, Advocate	Sunil Kumar Jain, Advocate-on-Record
226	8	Manu Shankar Mishra, Advocate-on-Record	Manu Shanker Mishra, Advocate-on-Record
232	8	Raghavendra S. Srivatsa, Advocate	Raghavendra S. Srivatsa, Advocate-on-Record

  
02.04.2022

[ DEVENDER PAL WALIA ]  
SECRETARY

COMMITTEE FOR DESIGNATION OF SENIOR ADVOCATES

Copy to:-

1. The Secretary, Supreme Court Bar Association (with a request to place it on the Notice Board of SCBA).
2. The Secretary, Supreme Court Advocates-on-Record Association (with a request to place it on the Notice Board of AoR Association).
3. The Secretary, Bar Council of India.
4. The Secretaries of all State Bar Councils.
5. The Registrar Generals of all High Courts.
6. Notice Board/s.
7. All concerned.